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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 48/59/NCLT/AHM/2018

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018**

Name of the Company: Shree Autotech Forge Pvt Ltd.
V/s.
Registrar of Companies, Gujarat.

Section of the Companies Act: Section 59 of the Insolvency and Bankruptcy
Code r/w regulation 38 of Voluntary
Liquidation Regulations 2017

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	UMESH VED	PCS -	Petitioner	Umesh H. Ved
2.		Insolvency Professional		


ORDER

Learned PCS Mr. Umesh Ved present for Petitioner. None present for ROC.

Affidavit filed by Petitioner in compliance of the direction dated 01.02.2018.

Heard arguments of learned PCS for Petitioner.

Order reserved.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 15th day of February, 2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL